

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF TOSHNIWAL ENTERPRISES
CONTROLS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Toshniwal Enterprises Controls Limited
2.	Date of incorporation of corporate debtor	11/10/1991
3.	Authority under which corporate debtor is incorporated / registered	ROC-KOLKATA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51420WB1991PLC053374
5.	Address of the registered office and principal office (if any) of corporate debtor	1A, Akrur Datta Lane Kolkata – 700012
6.	Date of closure of Insolvency Resolution Process	10.02.2022
7.	Liquidation commencement date of corporate debtor	04.04.2022 (order received on 05.04.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Kamal Nayan Jain Reg. No. IBBI/IPA-001/IP-P00029/2016-17/10065
9.	Address and e-mail of the liquidator, as registered with the Board	Vasundhara Apartment, 2nd Floor, 2/7, Sarat Bose Road, Kolkata-700020 Email id: knjain@knjainco.com
10.	Address and e-mail to be used for correspondence with the liquidator	Klass Insolvency Resolution Professionals Pvt. Ltd. Vasundhara Apartment, 2nd Floor, 2/7, Sarat Bose Road, Kolkata-700020 Email id: ip.knjain@gmail.com
11.	Last date for submission of claims	04.05.2022

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **Toshniwal Enterprises Controls Limited** on **04.04.2022**.

The stakeholders of **Toshniwal Enterprises Controls Limited** are hereby called upon to submit their claims with proof on or before **04.05.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Kamal Nayan Jain

Date and place: : 06/04/2022, Kolkata

